व्यवस्था से संबंधित है, किसानों को समस्या से सम्बन्धित सवाल है इस लिये हाफ-एन-आवर डिस्कशन को मानने में मंत्री जी को कोई एतराज नहीं होना चाहिये ताकि सब बात सामने आ जाए ।

MR. CHAIRMAN: I do not think. You give notice of the question again and put down what you want. You cannot expect the Minister to come out with everything. Half-an-Hour discussion will not help. He would not have the material. I cannot even remember the names. You must give a proper chance to the Minister to answer.

SHRI G C. BHATACHARYAYA: What about unutilised capacity?

MR. CHAIRMAN: We are going to the next question.

PROF. SOURENDRA BHATTACHARJEE: If the supplementaries are related to the main question, they have to be replied. In this particular case, the supplementary was a very relevant one. If it is the contention of the Minister that for everything a separate notice would be necessary, written replies alone are sufficient.

MR. CHAIRMAN: I rule on it. We now pass on to the next question.

*102. [*The questioner (Shri Mahendra Mohan Mishra) was abent. For answer,* vide *col.* 36 infra].

*103. [*The questioner (Shri Lal K. Advani) was absent. For answer,* vide *col.* 36-37 infra].

Setting up of a National Sheep Research Institute

*104. SHRI M. BASAVARAJU:
SHRI BAPURAOJI MAROTRAOJI DESHMUKH:†

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a National Sheep Research Institute on the pattern of National Goat Research Institute, Mathura;

(b) whether a survey has been done in the country with reference to their population, yield of wool, quality of meat, period of yield and other economic aspects;

(c) whether Government propose to establish wool processing and knitting industry in Karnataka;

(d) whether Government have made arrangements for storage and marketing of Handloom wool in the cities of Calcutta, Bombay, Delhi, Ahmedabad etc. in the interests of wool weavers; and

(e) whether any financing and servicing agency has been established for the development of sheep breeding industry in India?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) Under the ICAR the Central Institute for Research on Goats has been established recently near Mathura. The ICAR have also got a Central Sheep and Wool Research Institute at Avikanagar near Jaipur.

(b) Sheep population in the country is arrived at on the basis of the census taken after every five years. The last census was carried out in 1977. Survey in some States was initiated in the Fifth Five Year Plan for the estimation of yield of wool and/or meat.

(c) No, Sir.

(d) No, Sir.

(e) Four agencies in the form of Sheep and Wool Development Boards/Corporations/Federations have been established in the States of Rajasthan, Gujarat, Karnataka and Maharashtra.

†The question was actually asked on the Floor of the House by Shri Bapuraoji Marotraoji Deshmukh.

SHRI M. VASAVARAJU: Sir, I would like to know from the hon. Minister whether, in the interest of the sheep-breeding community depending on the wool industry, the Government would take proper steps to provide them with marketing facilities and also for providing them with raw wool. I want to specific reply to my question from the hon. Minister.

RAO BIRENDRA SINGH: Sir, this is a suggestion which I will consider.

MR. CHAIRMAN: Any other supplementary?

SHRI M. VASAVARAJU: Yes, Sir. Sir, in the State of Karnataka alone about five lakh families are depending on the wool industry. But, Sir, because of the non-availability of wool and because of the absence of proper marketing facilities, their life is being ruined. So, Sir, I would request the hon. Minister to consider the question of establishing on an all-India basis a central agency to look after the interest of these people. As far as my knowledge goes, about one-fifth of our population is depending on sheep-breeding and the wool industry. In Karnataka, Sir, there is a Sheep and Wool Development Board. So, I would like to request the hon. Minister to consider the question of establishing a Central Board or a Corporation for the development of this industry and also to help these unfortunate people.

RAO BIRENDRA SINGH: Sir, I shall certainly consider the suggestion of the hon. Member and we shall do whatever we can to help these poor people who are engaged in this industry.

MR. CHAIRMAN: Yes, Mr. Deshmukh.

श्री बापूरावजी मारुतरावजी देशमुख : श्रीमन्, मैं माननीय मंत्री जी से जानकारी हासिल करना चाहता हूं कि ये रिसर्च संस्थाएं कहां-कहां हैं और क्या दूसरी जगहों पर भी इस प्रकार की संस्थाएं खोलने के लिए कोई विचार किया गया है ? इस के साथ-साथ मैं यह भी जानना चाहता हूं कि कलकत्ता, बम्बई, दिल्ली और अहमदाबाद में इस काम के लिये जो सुविधाएं होनी चाहिएं, क्या वे सुविधाएं वहां पर दी जाएंगी। ?

राव बीरेन्द्र सिंह : श्रीमन्, हमारे देश में आई०सी० ए०आर०. नौ शोध रिसर्च सेन्टर्स हैं। ये रिसर्च सेन्टर हिमाचल प्रदेश, राजस्थान, गुजरात, आन्ध्र प्रदेश और सिक्किम आदि प्रान्तों में हैं। उनके अन्दर रिसर्च भी होती है और उस इलाके को क्या-क्या जरूरत हो सकती हैं इसके ऊपर भी ध्यान दिया जाता है।

श्री हुक्मदेव नारायण यादव : सभापति महोदय, मैं सरकार से जानकारी प्राप्त करना चाहता हूं कि भारत सरकार जो बकरा अनुसंधान संस्थान चला रही है। उसमें पशमीना ऊन पैदा करने के लिये बाहर से भेड़ें मंगा कर क्रास ब्रिडिंग के जरिए अच्छी प्रकार की ऊन पैदा करने की कोशिश की जाती हैं, इसलिये क्या सरकार की इन योजनाओं का विस्तार करने की योजना है या नहीं ? अगर सरकार की इन योजनाओं का विस्तार करने की योजना हैं तो मैं जानना चाहता हूं कि वह योजना क्या है ? मैं यह भी कहना चाहता हूं कि ऊन अनुसंधान के लिए जो संस्था अविका नगर में हैं, उसमें जो अनुसंधान कार्य होता है उसका प्रचार सरकार की तरफ नहीं हो पाता है। इसलिए मैं यह जानना चाहता हूं कि उस अनुसंधान का प्रचार करने के लिए क्या भारत सरकार की कोई योजना है ताकि हमारे देश के लोगों को उसका फायदा मिल सके ?

राव बीरेन्द्र सिंह : जनाब, जैसा मैंने पहले ही अर्ज किया है कि हमारे देश में

नो रिसर्च सैन्टर्स भेड़ों के हैं। उनके आगे बहुत से रीजनल स्टेशन्स भी हैं। उन सब में यही काम होता है जो माननीय सदस्य ने बताया है कि किस तरीके से अच्छी ऊन पैदा की जा सकती है, किस तरीके से अच्छी नस्ल बनाई जा सकती है। किस तरीके से अच्छी भड़ें पैदा की जा सकती हैं और किस तरीके से अच्छी पशमीना ऊन पैदा की जा सकती है। इन सारी बातों पर रिसर्च होती है। इस मामले में हम जितना कुछ कर सकते हैं, वह कर रहे हैं। राजस्थान में अविका नगर में एक सेन्टर है। वहां पर भेड़ों के बारे में रिसर्च की जाती है।

श्री बी० सत्यनारायण रेड्डी: सभापति जी, अभी मंत्री जी ने बताया कि इस तरह के रिसर्च सेन्टर्स हमारे देश में जगह-जगह पर हैं। आन्ध्र प्रदेश में है, शिमला में है और अन्य अनेक जगहों पर हैं। मैं यह जानना चाहता हूं कि इन सन्टर्स में जो रिसर्च वर्क किया जाता है, क्या उसका फायदा ऊन इंडस्ट्री को आज तक हुआ है या नहीं? मैं यह साफ तौर पर जानना चाहता हूं कि इन सेन्टर्स में किये गये रिसर्च से क्या फायदा हुआ है और क्या नुकसान हुआ है? इन सेन्टर्स में जो रिसर्च की जाती है, क्या उस के कोई नतीजे मिले हैं?

राव बीरेन्द्र सिंह: रिसर्च तो इसी लिये की जाती है कि उससे कोई फायदा निकले। (*Interruptions*) बहुत कुछ फायदा पहुंचा है। बहुत कुछ नई चीजें मालूमात हुई हैं। भेड़ों की ऊन के लिये भी बेहतर नस्लें निकाल चुके हैं, हाई ब्रीडीं नस्ल की भड़ें पैदा की गई हैं जिसमें हमें कुछ कामयाबी हासिल हुई है। दूसरे सेंटरों में इसको आगे बढ़ाने का काम भी चल रहा है।

SHRI MANUBHAI PATEL: Has it come to the notice of the hon. Minister that research has suffered because in transit hundreds of sheep were killed which were brought from foreign countries, and due to the fact that research work is suffering may I know whether there is any proposal to import more sheep so that research work is carried on?

राव बीरेन्द्र सिंह: रिसर्च वर्क के लिये जितना हम से हो सकता है बहतरीन नस्ल की भेड़ें हम बाहर से मंगाने की कोशिश करते रहते हैं। यदि किसी हादसे से रास्ते में कुछ मर जाती हैं तो वह स्टाक भी रीप्लेस करने की गवर्नमेंट कोशिश करती है। बहुत सी पिछले सालों में मंगाई गई हैं और आगे भी मंगाने का हम बन्दोबस्त करेंगे।

Allotment of Government accommodation to sons and daughters of a retiring Government employee

*105. SHRI HARKISHAN SINGH SURJEET:
SHRI KALRAJ MISHRA:†

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are considering the question of allotment of Government accommodation to the wards viz. sons|unmarried daughters, spouse etc. who are eligible for allotment of Government accommodation on retirement of their parents who were allottees of Government accommodation;

(b) whether Government has received any representation for inclusion of in-service daughter-in-law within the eligible wards of retired Government employees; and

(c) if so, what action Government have taken in this regard?

---

†The question was actually asked on the Floor of the House by Shri Kalraj Mishra.